

ITEM NO.51

COURT NO.5

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 618/2020

(Arising out of impugned final judgment and order dated 30-08-2019 in CRLOP(MD) No. 1246/2017 30-08-2019 in CRLOP(MD) No. 1298/2017 30-08-2019 in CRLOP(MD) No. 1299/2017 30-08-2019 in CRLOP(MD) No. 1300/2017 passed by the High Court Of Judicature at Madras at Madurai)

B.R.K. AATHITHAN

Petitioner(s)

VERSUS

SUN GROUP & ANR.

Respondent(s)

(IA No. 24031/2020 - CONDONATION OF DELAY IN FILING
IA No. 24512/2020 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS IA No. 122209/2022 - EXEMPTION FROM FILING O.T. IA No. 50022/2022 - EXEMPTION FROM FILING O.T. IA No. 126051/2022 - EXEMPTION FROM FILING O.T. IA No. 120718/2022 - VACATING STAY IA No. 126048/2022 - VACATING STAY)

Date : 02-09-2022 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. P. V. Yogeswaran, AOR
Mr. Ashish Kumar Upadhayay, adv.
Mr. Y. Lokesh, Adv.
Mr. V. Sibi Kargil, Adv.
Mr. V. Kandha Prabhu, Adv.
Mr. Arun Singh, Adv.
Mr. Anubhav Chaturvedi, Adv.
Mr. Pankaj Kumar Agarwal, Adv.
Mr. Surya Narayan Patro, Adv.
Mr. L.R. Venkatesan, Adv.
Mr. N.B.V. Srinivasa Reddy, Adv.
Ms. Shiwani Tushir, Adv.

For Respondent(s) Mr. Abhishek Malhotra, Adv.
Ms. Liz Mathew, AOR
Ms. Atmaja Tripathi, Adv.

Mr. Satyanarayana, Sr. Adv.
Ms. Sneha, Adv.
Mr. K.V. Jagdishvaran, Adv.
Ms. G. Indira, AOR

Ms. Seema, Adv.
Mr. Anurag Kashyap, Adv.
Ms. Yasung, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter for final hearing on 22.11.2022.

In the meanwhile, the private-respondent may not appear pursuant to the summons issued by the concerned Magistrate.

(MANISH ISSRANI)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)